

| Nomination of cases by Hon'ble The Chief Justice on 28/10/2015 | | | |
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| Sl no. | Case details | Nominated to- | File delivered in section |
| DB of Hon....., J | | | |
| 1 | W. P. - 60165/2015 | Hon. Krishna Murari, J. | Computer fresh Section on 28/10/2015 |
| 2 | Spl. A. Defective – 1/2013 | Hon. Dilip Gupta, J. | Spl. A. Section on 28/10/2015 |
| Hon....., J. | | | |
| 3 | A482 – 31602/2015 | Hon. Bharat Bhushan, J. | Computer fresh Section on 28/10/2015 |
| 4 | A482 – 31429/2015 | Hon. Pankaj Naqvi, J. | Computer fresh Section on 29/10/2015 |
| Appropriate Court dealing with such matters | | | |
| 5 | W. P. - 58689/2015 | Appropriate Court dealing with such matters | Computer fresh Section on 28/10/2015 |
| 6 | Bail – 33269/2015 with Nomination Appl – 371116/2015 | Appropriate Court dealing with such matters | Bail Section on 28/10/2015 |
| Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015 | | | |
| 7 | W. P. - 59943/2015 | Hon. B. Amit Sthalekar, J. | Computer fresh Section on 28/10/2015 |
| 8 | CAPL – 6369/2015 | Hon. S. P. Kesarwani, J. | Computer fresh Section on 28/10/2015 |
| 9 | C. R. - 373/2015 | Hon. S. P. Kesarwani, J. | Computer fresh Section on 28/10/2015 |

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
29/10/2015